

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3196
ANSWERED ON 22/03/2022

SOCIAL AUDITS UNDER MGNREGS

3196. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of social audits done by the Government under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years;
- (b) whether this number is low and if so, the reasons therefor;
- (c) whether the Government is considering placing social audits in the public domain so as to encourage transparency and if so, the details and timeframe thereof; and
- (d) whether it is a fact that only 263 ombudsmen have been appointed till date against 715 possible appointments under the MGNREGS and if so, the reasons therefor along with the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) State/UT-wise details of social audit planned and conducted under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last two financial years 2019-20 and 2020-21 is given at **Annexure I**.

The mandatory processes for the completion of a Social Audit are the conduct of Gram Sabha. In the wake of Covid-19 pandemic, gathering of a large number of people in one place was not encouraged in view of the protection of public health. The States/UTs could conduct the Social Audit only in few pockets where Gram Sabhas could be convened as & when the Covid Guidelines permitted holding them. In such circumstances, States/UTs conducted concurrent social audits. State/UT -wise details of Concurrent Social Audit under Mahatma Gandhi NREGS for financial year 2020-21 is given at **Annexure II**.

(c) All reports of findings of Social Audit and the decision taken are available in the official website of Mahatma Gandhi NREGS.

(d) As on 16.03.2022, a total of 375 Ombudspersons have been appointment under Mahatma Gandhi NREGS. Central Government has now linked the recruitment of Ombudsperson with the approval of Labour Budget (LB) of next Financial Year.

Annexure-I

Annexure-I referred in reply to parts (a) &(b) of Lok Sabha Unstarred Question No. 3196 dated 22.03.2022

State/UT-wise details of Social Audit under Mahatma Gandhi NREGS during financial years 2019-20 and 2020-21.

State/UT-wise details of Social Audit under Mahatma Gandhi NREGS during financial year 2019-20.				
Sl. No.	State	Total number of GPs	Total number of GPs planned for Audit atleast once in FY	Total number of GPs audited atleast once in FY
1	Andhra Pradesh	13,097	12,929	11,647
2	Arunachal Pradesh	2,074	0	0
3	Assam	2,661	2,366	16
4	Bihar	8,530	2,612	2,647
5	Chhattisgarh	11,680	6,991	6,610
6	Goa	190	0	0
7	Gujarat	14,137	14,109	14,079
8	Haryana	6,226	669	10
9	Himachal Pradesh	3,642	3,190	3,053
10	Jammu And Kashmir	4,541	1,645	39
11	Jharkhand	4,403	2,246	1,296
12	Karnataka	6,023	6,021	5,993
13	Kerala	941	0	1
14	Ladakh	193	0	0
15	Madhya Pradesh	22,797	16,399	13,167
16	Maharashtra	28,373	4,280	3,091
17	Manipur	3,151	403	162
18	Meghalaya	6,349	6,236	6,239
19	Mizoram	858	829	507
20	Nagaland	1,271	878	484
21	Odisha	6,798	6,798	6,709
22	Punjab	13,330	6,654	6,652
23	Rajasthan	11,348	10,330	8,185
24	Sikkim	185	185	184
25	Tamil Nadu	12,525	12,523	12,517
26	Telangana	8,763	8,743	4,576
27	Tripura	1,178	862	860
28	Uttar Pradesh	59,241	46,472	46,466
29	Uttarakhand	7,818	7,555	2,335
30	West Bengal	3,344	3,043	2,808
31	Andaman and Nicobar	78	0	0
32	The Dadra and Nagar Haveli and Daman and Diu	20	0	0
33	Lakshadweep	10	0	0
34	Puducherry	10	0	0
	Total	265,785	184,968	160,333

State/UT-wise details of Social Audit under Mahatma Gandhi NREGS during financial year 2020-21.

SI. No.	State	Total number of GPs	Total number of GPs planned for Audit atleast once in FY	Total number of GPs audited atleast once in FY
1	Andhra Pradesh	13,080	5,654	5,682
2	Arunachal Pradesh	2,074	151	0
3	Assam	2,661	178	454
4	Bihar	8,530	1	0
5	Chhattisgarh	11,664	10,946	1
6	Goa	190	0	0
7	Gujarat	14,137	14,118	61
8	Haryana	6,214	3,254	2,810
9	Himachal Pradesh	3,642	0	5
10	Jammu And Kashmir	4,350	2,459	1,349
11	Jharkhand	4,391	1,139	149
12	Karnataka	6,014	5,276	5,444
13	Kerala	941	1	0
14	Ladakh	193	0	0
15	Madhya Pradesh	22,779	3	6
16	Maharashtra	28,373	3,331	1
17	Manipur	3,151	405	336
18	Meghalaya	6,349	6,256	4,376
19	Mizoram	858	460	460
20	Nagaland	1,271	634	45
21	Odisha	6,798	0	1
22	Punjab	13,330	6,872	5,713
23	Rajasthan	11,347	698	41
24	Sikkim	185	96	97
25	Tamil Nadu	12,525	0	0
26	Telangana	12,774	2,683	2,180
27	Tripura	1,178	1,128	1,034
28	Uttar Pradesh	59,165	120	9
29	Uttarakhand	7,810	1,722	596
30	West Bengal	3,341	0	1
31	Andaman and Nicobar	78	0	0
32	D&N Haveli and Daman and Diu	20	0	0
33	Lakshadweep	10	0	0
34	Puducherry	10	0	0
	Total	269,433	67,585	30,851

Annexure-II

Annexure-II referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 3196 dated 22.03.2022

State/UT -wise details of Concurrent Social Audit under Mahatma Gandhi NREGS for financial year 2020-21			
SI. No.	State SAU	Total Concurrent Social Audits planned	Total Concurrent Social Audits conducted
1	Andhra Pradesh	5610	4504
2	Bihar	5630	5202
3	Chhattisgarh	13242	11521
4	Gujarat	5851	5664
5	Himachal Pradesh	3293	3206
6	Jammu & Kashmir	1434	964
7	Jharkhand	18542	15504
8	Kerala	54575	47462
9	Madhya Pradesh	41207	22421
10	Meghalaya	6911	3282
11	Odisha	11235	10580
12	Punjab	5126	5060
13	Rajasthan	25651	23278
14	Sikkim	82	75
15	Tamil Nadu	4708	4634
16	Telangana	13243	13573
17	Uttar Pradesh	285414	250486
18	Uttarakhand	2636	2583
19	West Bengal	109	109
	Total	504452	430061
